

(c) if so, the measures Government have taken, or propose to take to see that the suggestions of the Prime Minister are completely implemented in time?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): (a) Yes.

(b) In the PM's address there were references to the need for bringing over-all improvements in education and health—care and persuading doctors to serve in the rural areas, to achieve the goal of Health for All.

(c) Health is a State Subject. However, the Government are committed to providing comprehensive primary health care services on a universal basis, controlling communicable diseases and bringing about population stabilisation. Efforts are also afoot to enforce the regulation of medical education standards on an effective basis.

Humiliating Interrogation of Indian Delegates in Bangladesh

6319. **SHRI R. L. BHATIA:**

SHRI SANAT KUMAR MANDAL:

PROF. AJIT KUMAR MEHTA:
SHRI RASHEED MASOOD:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether the Indian High Commission in Dacca have strongly protested against a highly regrettable recent incident of some Indian delegates being accosted and subjected to humiliating interrogation by Bangladesh security authorities as Rajshahi; and

(b) if so, the reaction of the Bangladesh Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). On 12 February 1982, some of the Indian delegates attending a Seminar of Archeological Stu-

dies held at the Varendra Research Museum, Rajshahi, were stopped and questioned by Intelligence officials outside the residence of the Assistant High Commissioner at Rajshahi. The Indian High Commission, Dacca have taken up the matter appropriately with the Bangladesh Foreign Office. The response of the Bangladesh Government is awaited.

Number of student Youth expected to attend Asian Games

6320. **SHRI OSCAR FERNANDES:** Will the Minister of **EDUCATION** be pleased to state:

(a) the estimated number of student youth expected to attend the Asian Games; and

(b) what concessional facilities such as boarding, lodging and entrance fee will be provided to them at Delhi?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) It is not possible at this stage to indicate this number.

(b) According to the information furnished by the Special Organising Committee for the Games, no arrangements for concessional board and lodging of the student youth witnessing the Games are being made. It has, however, been decided that students would get entry tickets at concessional rates for all the games/events, on production of identity cards.

Opening of CGHS Dispensary at Paschim-puri, New Delhi

6321. **SHRI RAM PRASAD AHIRWAR:** Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to refer to the reply given to Unstarred Question No. 593 on 12th June, 1980 regarding opening of C.G.H.S. Dispensary at Paschim-puri, New Delhi and state:

(a) the reasons for not opening the dispensary at Paschim Vihar so far;

(b) when the dispensary is now expected to be opened;

(c) has any arrangement been made for accommodation for the dispensary; and

(d) whether Sunder Vihar, a nearby new colony, entirely constituted by Central Government employees and C.G.H.S. beneficiaries would also be included in the purview of the proposed dispensary?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) and (b). A proposal for opening a C.G.H.S. Dispensary at Paschim Vihar has been under consideration for some time past and it is likely to be finalised shortly. Thereafter a dispensary will be opened there.

(c) Efforts are being made to obtain suitable accommodation.

(d) the areas of Sunder Vihar which will fall within 3 Kilometers of the location of the dispensary will be included in its territorial jurisdiction, when opened.

Declaration of 16 Roads at National Highways in Tamil Nadu

6322. SHRI C. CHINNASWAMY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government of Tamil Nadu have sent a proposal to declare 16 roads in the State as National Highways at a cost of Rs. 152 crores with World Banks' assistance for Centre's approval; and

(b) if so, the details thereof and the steps taken by the Centre to consider this proposal at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESRI): (a) and (b). In November, 1981 the Government of Tamil Nadu had proposed 16 roads in the State for being declared as National Highways. However,

there was no mention about the development of these roads with the aid of World Bank's assistance.

Owing to financial constraints, the Government of India are unable to declare any new road as a National Highway in any State at present and this applies to roads in Tamil Nadu also.

Pantry-car to Pune-Jammu-Tawi Jhelum Express

6323. SHRI V. N. GADGIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representation that the Pune-Jammu-Tawi Jhelum Express should be provided with a pantry-car; and

(b) when do the Government propose to attach such a pantry-car?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Pantry-car service on 177 Dn/178 Up Jhelum Express Trains has been introduced from 15-3-1982 between Pune and New Delhi.

Working hours of Employees of Lok Nayak Jai Prakash Narain Hospital

6324. SHRI R. N. RAKESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether working hours of Nursing/Ward Orderlies working in Out Patient Department, X-Ray Department and Dispensary of Lok Nayak Jai Prakash Narain Hospital, New Delhi are different from those of the other employees working there; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) Yes.